

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/134(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	RAVINDRA KISHORE SINHA VS DESHPRAN SAMWAD PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) RULE 11 OF NCLT

Appearance (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv.] For Petitioner
Mr. Arup Nath Bhattacharyya, Adv.
Mr. Varun Kothari, Adv.
Ms. Sreetama Biswas, Adv.
Mr. Arya Bhattacharyya, Adv.

ORDER

1. Ld. Counsels for Petitioner present.
2. Ld. Counsel Mr. Jishnu Chowdhury appearing on behalf of the Petitioner prays for interim relief.
3. Registry is directed to issue notice upon the Respondents to enter its appearance on the next date of hearing, failing which the prayer for interim relief will be considered. Let the notice be issued by way of speed post and by e-mail and place the tracking information on record.
4. MCA should permit further uploading.
5. Post this matter on **03.07.2024 at 01:15 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**